

**GOVERNMENT OF INDIA
DISINVESTMENT
LOK SABHA**

STARRED QUESTION NO:31
ANSWERED ON:20.11.2001
DISINVESTMENT OF PSUS
N.N. KRISHNADAS

Will the Minister of DISINVESTMENT be pleased to state:

- (a) the number of Public Sector Undertakings selected for disinvestment of Government's major share holdings so far;
- (b) the details of amount realized so far through the disinvestment of Public Sector Undertakings;
- (c) whether the Government have decided to continue this disinvestment process further; and
- (d) if so, the details in this regard?

Answer

MINISTER OF DISINVESTMENT AND DEVELOPMENT OF NORTH EASTERN REGION(SHRI ARUN SHOURIE)

- (a), (b), (c) & (d) A statement is laid on the Table of the House.

The statement referred to in the reply to the Lok Sabha Starred Question No. 31 for 20.11.2001 by Shri N.N.Krishnadas regarding Disinvestment of PSUs.

(a) The number of enterprises, including subsidiaries, for which disinvestment has been approved by the Government and is currently under implementation is 30. These are: Air India Ltd. (AI), Bharat Heavy Plates and Vessels Ltd. (BHPV), Computer Maintenance Corporation Ltd. (CMC), Engineering Project (India) Ltd. (EPIL), Hindustan Cables Ltd. (HCL), Hindustan Copper Ltd. (HCL) - Phase I, Hindustan Organic Chemicals Ltd. (HOCL), Hindustan Salts Ltd., Hindustan Zinc Ltd. (HZL), HTL Limited, Indian Airlines Ltd. (IA), Indian Petrochemicals Corporation Ltd. (IPCL), India Tourism Development Corporation Ltd. (ITDC), IBP Ltd., Instrumentation Ltd., Jessop & Co. Ltd. (JCL), Madras Fertilizers Ltd. (MFL), Minerals and Metal Trading Corporation of India Ltd. (MMTC), National Fertilizers Ltd. (NFL), NEPA Ltd., Paradeep Phosphates Ltd. (PPL), Sponge Iron India Ltd. (SIL), State Trading Corporation of India Ltd. (STC), Tungbhadra Steel Products Ltd. (TSPL), Videsh Sanchar Nigam Ltd. (VSNL), Instrumentation Control Valves Ltd. (ICVL), Maruti Udyog Ltd., MECON Ltd., National Aluminium Company Ltd. (NALCO), Hotel Corporation of India Ltd. (HCIL). In addition, disinvestment was completed, as per earlier targets in 41 companies shown in the Annexure.

(b) A statement indicating the Year-wise and PSU-wise details of the amount realised through disinvestment during the period 1991-92 to 2000-01 is annexed. In addition, an amount of Rs. 207 crore has been realised so far during the year 2001-02 from disinvestment in HTL Ltd. and CMC Ltd.

(c) & (d) Yes, Sir. Out of the 30 companies listed under (a), Government has recently identified 13 companies with tight time-frame, to be disinvested during the current year. These 13 undertakings are: Bharat Heavy Plates & Vessels Ltd. (BHPV), CMC Ltd., IBP Co. Ltd., Indian Petrochemicals Corporation Ltd. (IPCL), India Tourism Development Corporation (ITDC), Instrumentation Control Valve Ltd. (ICVL), Jessop & Co. Ltd., Maruti Udyog Ltd., NEPA Ltd., HTL Ltd., Hindustan Zinc Ltd., Hotel Corporation of India Ltd. and Videsh Sanchar Nigam Ltd. (VSNL). Disinvestment transaction has already been completed in respect of HTL Limited and CMC Limited. Action has also been finalised in respect of certain hotels under ITDC & Hotel Corporation of India.